

**0CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/876/2021**

This the 19th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ghulam Qadir Bangi, age 43 years, S/o Ghulam Ahmad Bangi, R/o Ganai Humam Baramulla.

.....Applicant

(Advocate:- Mr. B A Misri-**Not Present**)

**Versus**

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt Agriculture Development Department, Civil Secretariat Jammu/Srinagar and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 25.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for today i.e., 19.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**